

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 9749-9750/2021

(Arising out of impugned final judgment and order dated 23-04-2020 in CRLA No. 1164/2000 23-04-2020 in CRLA No. 1503/2000 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAM CHARAN ETC.

Respondent(s)

(FOR ADMISSION and IA No.164065/2021-EXEMPTION FROM FILING O.T.)

Date : 21-01-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Petitioner(s) Ms. Sansriti Pathak, Adv.
Mr. Krishnanand Pandeya, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(DEEPAK SINGH)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)